

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4730
TO BE ANSWERED ON 28TH MARCH, 2025**

UPSKILLING FOR NURSES AND ALLIED HEALTH PROFESSIONALS

4730. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of an urgent need to upskill and reskill nurses and Allied Healthcare Professionals (AHPs) and if so, the details thereof;
- (b) the steps taken/proposed to be taken by the Government to upskill AHPs, including caregivers, therapists, social health activists and technicians;
- (c) the number of healthcare professionals/trained under these initiatives, year-wise and statewide;
- (d) the progress made in implementing the National Commission for Allied and Healthcare Professions Act, 2021, along with the details of State councils established under the Act;
- (e) whether the Government has considered leveraging public-private partnerships to enhance the recruitment and upskilling of AHPs and if so, the details of such collaborations thereof; and
- (f) whether the Government has any plan to establish dedicated training centers or programme in Andhra Pradesh to support the upskilling and reskilling of AHPs in the State, if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (c): The Government is focused to ensure quality nursing workforce with substantial increase in their numbers. In order to improve the quality of nursing education and services, the Government of India funds a Central Sector Scheme of Development of Nursing Services with 100% funding pattern, for implementation in the States. The Scheme envisages the training of Nurses in the field of specialization, in-service training, infrastructure development by way of strengthening of Schools and upgrading of schools of nursing to Colleges of Nursing.

Central Government has also undertaken a landmark step to streamline the Allied and Healthcare Professions by establishing a Central regulator in the form of the National Commission for Allied and Healthcare Profession with the objective of standardizing course content and pedagogy nation-wide, promoting quality standards of education, curbing the mushrooming of low quality institutes in this space ensuring quality of allied and healthcare services to the nation.

(d) to (f) : Under the NCAHP Act, 2021 - Secretariat of the Commission has been made functional, the website and enrolment portal for the institutions and professionals of the Commission has been launched, the enrolment of Allied & Healthcare Professionals has been started and 10 Curricula have been approved.

State Allied and Healthcare Councils have been established in 25 States namely Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Goa, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, West Bengal, UT of Jammu & Kashmir, UT of Dadra & Nagar Haveli and Daman & Diu.
